

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 6121
ANSWERED ON 11TH APRIL, 2017

SAMPADA SCHEME

6121. SHRI BHEEMRAO B. PATIL:
SHRI M.B. RAJESH:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has introduced an umbrella Scheme for Agro-Marine Processing and Development of Agro-Processing Clusters (SAMPADA) to set up Mini-Food Parks and promote all the segments of food processing from infrastructure to forward linkage at the front end of the supply chain; and
- (b) if so, the details of funds allocated and incentives proposed to be given thereunder?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)

(a) & (b): Yes, Madam. The Ministry has restructured the ongoing Schemes and incorporated new schemes under a central sector umbrella scheme, "Scheme for Agro-Marine Processing and Development of Agro-Processing Clusters (SAMPADA)". The schemes proposed under SAMPADA are; Scheme for Mega Food Park, Scheme for Integrated Cold Chain and Value Addition Infrastructure, Scheme for Modernization / Setting up of Abattoirs, Scheme for Food Safety and Quality Assurance Infrastructure, Scheme for Creation of Infrastructure for Agro-processing Clusters, Scheme for Creation of Backward and Forward Linkages, Scheme for Creation / Expansion of Food Processing & Preservation Capacities, and Scheme for Human Resources and Institutions. An allocation of Rs.6,000 Crore has been recommended for all the schemes proposed under SAMPADA for the period from 2015-16 to 2019-20. The pattern of financing envisaged under various schemes is given in the **Annexure**.

ANNEXURE REFERRED TO IN REPLY TO PART (a) AND (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 6121 ANSWERED ON 11TH APRIL 2017 REGARDING SAMPADA SCHEME

Pattern of Assistance for various Schemes under SAMPADA

S.No.	Name of Scheme	Pattern of Assistance
1	Scheme for Mega Food Parks	Grant-in-aid@ 50% of eligible project cost in general areas and @ 75% of eligible project cost in NE Region and difficult areas subject to maximum of Rs.50 Crore per project.
2	Scheme for Integrated Cold Chain and Value Addition Infrastructure	(a) For storage infrastructure including pack houses, pre-cooling units, ripening chamber and transport infrastructure, grant-in-aid @ 35% for General Areas and @ 50% for North East States, Himalayan States, ITDP Areas & Island of the total cost of Plant & Machinery and Technical Civil Work; (b) For value addition and processing infrastructure including frozen storage/ deep freezers associated and integral to the processing, grant-in-aid @ 50% for General Areas and @ 75% for North East States, Himalayan States, ITDP Areas & Island; (c) For irradiation facilities grant-in-aid @ 50% for General Areas and @ 75% for NE region and Difficult Areas. Maximum grant-in-aid Rs. 10 Crore per project.
3	Scheme for Modernisation/ Setting up of Abattoirs	Grant-in-aid@50% of eligible cost of Plant & Machinery and Technical Civil Work in general areas @75% of cost of Plant & Machinery and Technical Civil Work in North East region and difficult areas, subject to maximum of Rs. 15 Crore per project.
4	Scheme for Food Safety and Quality Assurance Infrastructure	
	(a) Setting up / Up-gradation of Food Testing Laboratories	Central/State Government and their organizations/ Government universities (including deemed universities) are eligible for Grant-in-aid @ 100% of the cost of equipment; and all other implementing agencies/ private sector organizations / universities (including deemed universities) are eligible for Grant-in-aid @ 50% of cost of equipment in general areas and @70% for North East & difficult areas respectively.
	(b) Hazard Analysis and Critical Control Points/ ISO Standards/ Quality Management Systems	Grant-in-aid in the form of re-imbursement of expenditure towards implementation of HACCP/ ISO Standards / Food safety/ Quality Management Systems @ 50% in general area and @ 75% in NE Region and difficult areas of eligible project cost subject to maximum of Rs. 17 lakh and 22 lakh respectively.

5	Scheme for Creation of Infrastructure for Agro-Processing Clusters	Grant-in-aid @ 35% of eligible project cost in general areas and 50% of eligible project cost in North East States and difficult areas subject to maximum of Rs. 10 Crore.
6	Scheme for Creation of Backward and Forward Linkages	Grant-in-aid @ 35% of eligible project cost in general areas and 50% of eligible project cost in North East States and difficult areas subject to maximum of Rs. 5 Crore.
7	Scheme for Creation/Expansion of Food Processing and Preservation Capacities	Grant-in-aid @ 35% of the cost of Plant & Machinery and Technical Civil Work, subject to a maximum of Rs. 5 Crore in general areas; Grant-in-aid @ 50 % of the cost of Plant & Machinery and Technical Civil Work, subject to a maximum of Rs. 5 Crore in North East States and difficult areas.
8	Scheme for Human Resources and Institutions	
	(a) Research and Development	(i) Grant-in-aid For Government organizations/ universities/institutions: @ 100% of cost of equipment, consumables and salaries for project staff for maximum period of three years (ii) Grant-in-aid For Private organizations / universities / institutions: @ 50% of equipment cost in general areas and 70% in North East States and difficult areas.
	(b) Scheme for Promotional Activities, Advertisements, Publicity, Studies & Surveys	For organizing all India level seminars, workshops, fairs and exhibitions for food processing sector grant-in-aid @ 50% of the cost of the event, maximum Rs. 5 lakh; For Advertisement & Publicity, financial assistance on actual cost basis.